NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 110/397-398/NCLT/AHM/2016 (New) C.P. No. 78/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Parth Gaswala & Ors.

Shri Prakashkumar V Sheth & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. PAVAN S-GODIAWACA ADVOCATE RESPONDENT Mulicially NOS. 2,3.44

2 ISHANP. SHAM

Advocate

Petitioners

ORDER

Learned Advocate Mr. Ishan Shah i/b Learned PCS Mr. Pinakin Shah present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent Nos.2, 3 and 4. None present for other Respondents.

Petitioners no. 1 to 4 are absent.

Respondents no. 1 to 6 are absent.

Learned Counsel appearing for petitioner represented that petitioners are not responding him.

Learned Counsel appearing for Respondents no. 2, 3 and 4 represented that Respondents no. 2, 3 and 4 also not responded him.

Hence, petition is dismissed for default. No order as to costs,

MEMBER JUDICIAL

Dated this the 20th day of September, 2017.